

OFFICE OF THE CHIEF JUDICIAL MAGISTRATE PATIALA HOUSE COURTS, NEW DELHI

ORDER

In pursuance to the letter bearing Endst. No. 4383/DHC/Gaz.IIB/G-8/D.M./2024 dated 22.07.2024, received from Hon'ble High Court of Delhi, New Delhi, it is hereby ordered that Ld. Duty Judicial Magistrate First Class of the day (including holidays), New Delhi District, New Delhi shall also be authorized to work as Judicial Magistrate during the Monsoon/Budget Session of Parliament from 22.07.2024 to 12.08.2024 or till the end of session (whichever is later) for the trial and disposal of cases of demonstrators who may be arrested during the Budget Session of Parliament from 22.07.2024 to 12.08.2024 or till the end of session (whichever is later) in accordance with law. The said Ld. Duty Judicial Magistrate First Class may hold his/her court outside the Court Premises, after office hours to ensure the speedy disposal of cases.

(Nabeela Wali)
Chief Judicial Magistrate
New Delhi District, Patiala House Courts

No. 1329-1345 /2024/CMM/PHC/New Delhi.

Dated 22.07.2024

Copy forwarded for information and necessary action :-

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
(Through Ld. Principal District & Sessions Judge, Patiala House Court, New Delhi).
2. P.S. to the Ld. Principal District & Sessions Judge, Patiala House Court, New Delhi.
3. P.S. to the other Ld. Principal District & Sessions Judges, Center (HQ), West / THC, North, North-West/Rohini, Shahdra, East, North-East / KKD, South-West / Dwarka, South, South-East / Saket, Delhi /New Delhi.
4. All the Ld. Chief Judicial Magistrates, Center, West / THC, North, North-West / Rohini, Shahdra, East, North-East / KKD, South-West / Dwarka, South, South-East / Saket, Delhi /New Delhi.
5. All the Ld. ACJMs, Patiala House Courts, New Delhi District.
6. The Concerned JMFCs, Patiala House Courts, New Delhi.
7. The Chief Prosecutor, New Delhi- District.
8. The D.C.P. New Delhi District with the request that necessary provision of transport and security for the Judicial Magistrate First Class (as per Rosters), deputed for duty be made.
9. The Incharge, District Courts Web-Site Committee, Tis Hazari Courts, Delhi.
10. The Incharge, Computer Room, Patiala House Courts, New Delhi.
11. The Controlling Officer, Pool-Car, New Delhi.
12. The Care Taker, New Delhi District with the direction to affix the copies of the same at all the notice boards at Patiala House Courts Complex.
13. The Incharge, Lock-up, New Delhi.
14. The Incharge Cash Branch, New Delhi- District, Patiala House Courts.
15. The Secretary, N.D.B.A.
16. Office file.

(Nabeela Wali)
Chief Judicial Magistrate
New Delhi District, Patiala House Courts